

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Court – I)

Appeal No. 117 of 2011, IA No.192 of 2011,
IA No.193 of 2011, IA No.298 of 2011,
IA No.54 of 2012 and IA No.62 of 2012

Dated : 27th February, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Konaseema Gas power Ltd **... Appellant(s)**

Versus

A.P.E.R.C. & Ors. **....Respondent(s)**

Counsel for the Appellant(s): **Mr. Amit Sibal**
Mr. Jafar Alam
Mr. Siddharth Silwal
Mr. Amardeep Jaiswal
Ms. Nimmi Dhami

Counsel for the Respondent(s): **Ms. Surbhi Sharma for R 3-7**
Mr. Sanjay Bhatt for intervener
Mr. Shehroz Akhlaq for intervener
Mr. K.V. Mohan for APERC
Mr. Balakrishnan for APERC

Appeal No. 100 of 2010
IA No.53 of 2012

Konaseema Gas power Ltd **... Appellant(s)**

Versus

A.P.E.R.C. & Ors. **....Respondent(s)**

Counsel for the Appellant(s): **Mr. Amit Sibal**
Mr. Jafar Alam
Mr. Siddharth Silwal
Mr. Amardeep Jaiswal
Ms. Nimmi Dhami

Counsel for the Respondent(s): **Ms. Surbhi Sharma for R 3-7**
Mr. K.V. Mohan for APERC
Mr. Balakrishnan for APERC

ORDER

Heard the Learned Counsel for the Appellant.

Post the matter for further hearing on **12.03.2012 at 2.30 p.m.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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